

Defective Case Register from 2026-08-20 to 2026-08-20

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/24051/2026	SUSANTA KUMAR SAHU	2026-08-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexures be kept in cover. 2..Subject Code incorrectly Mentioned
2	D-WP(C)/39219/2026	SAIBRATA RATH	2026-08-20	1. Date of invoice under Annexure-8 does not tally with Index and para-9 of the petition.
3	D-ABLAPL/24704/2026	SAMARENDRA BAHADUR	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
4	D-BLAPL/24434/2026	ASHOK KUMAR JENA	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
5	D-ABLAPL/24650/2026	SURYAKANTA DASH	2026-08-20	Reference Certificate has not been properly maintained
6	D-WP(C)/39148/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-FAO/38640/2026	DR.PURUSOTTAM CHULI	2026-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Legible copy of page no. 18 21 36 40 42 46 are to be filed.
8	D-WP(C)/36910/2026	SRIKANTA KU. NATH	2026-08-20	1. Paragraph declaration not correct
9	D-CRLMP/25085/2026	JANAKI KANTA MAHAPATRA	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
10	D-WP(C)/39137/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-ABLAPL/25067/2026	ASIT KUMAR JENA	2026-08-20	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication Fee of Rs.1.10 has not been affixed in the FIR C.Copy 2. HBAW Fee Stamp of Rs. 50/- has not been affixed

12	D-WA/37650/2026	SASWAT DAS,A.G.A	2026-08-20	District of op no. 2 not furnished in cause title
13	D-CONTC/36158/2026	SANDHYARANI PANI	2026-08-20	Opp.1 and 2 in connected wp(c) made contemnor instead of opp.3
14	D-ABLAPL/24854/2026	DHANANJAYA MUND	2026-08-20	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Annexure-1 not mentioned in page no. 7
15	D-WP(C)/38895/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-BLAPL/24942/2026	RUDRABHISHEK SAHOO	2026-08-20	1. Flat No. mentioned in Cause Title does not tally with that of Rejection order. 2. Annexure 4 is not attested
17	D-CONTC/38449/2026	MANOJ KUMAR MOHANTY	2026-08-20	Page nos. 10 11 12 and 14 not legible
18	D-FAO/9285/2026	SUBRAT SATPATHY	2026-08-20	1. Court Fee 12/ payable, paid 10/ , d.c fee 2/ to be paid 2.receipt showing deposit of award filed, date of judgement not correct at being aggrieved
19	D-WP(C)/39154/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-BLAPL/24743/2026	MOHAN CHARAN BEHERA	2026-08-20	1.As per rej.order, name of trial court not properly furnished in C.T. and also op. (vig) not properly furnished.
21	D-WP(C)/38904/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.1 not attested
22	D-WP(C)/36912/2026	ASHUTOSH KUARNR	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/24966/2026	GOUTAM CHARAN ROUT	2026-08-20	1.Reference certificate not properly mentioned.2 .Deficit Notarial fee of Rs.27/- not paid in Affidavit.
24	D-CONTC/36209/2026	KADAR MOHAMMAD	2026-08-20	1.synopsis and date chart not mentioed in index. 2.index and annexure not correctly page marked.3.synopsis and date chart not alphabetically paginated.
25	D-WP(C)/38891/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-BLAPL/24440/2026	AMIT KUMAR SAA	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name and details of Informant-cum-victim mentioned in

				para-6(a) to (j) at pg. 9-10, para-12 at pg. 10, para-14 at pg.12 AND pg. 11 of Annexure-1 be redacted. 4.Redacted copy of the same be filed. 5.Annexure-1(pg.9-12) be written on the envelop.
27	D-CRLMC/23752/2026	RANJAN KUMAR NAYAK	2026-08-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.5 in V.nama does not tally with cause title
28	D-ABLAPL/25016/2026	BRAHMANANDA TRIPATHY	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.FIR copy annexed is partially readable 2. date of execution in V. nama has not been mentioned 3. Reference Certificate not properly mentioned
29	D-WP(C)/38898/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-ABLAPL/24948/2026	KHUSBU PANIGRAHI	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Hologram of Rs.50/- not affixed in V.nama.
31	D-CONTAC/36925/2026	ADV.	2026-08-20	put up for further SR for calculation of limitation after filing of c.copy of impugned order
32	D-WP(C)/39205/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-ABLAPL/24768/2026	BRAJA MOHAN SARANGI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no 8 not legible.
34	D-ABLAPL/25035/2026	JAYADEBA BEHERA	2026-08-20	1. Name and Mobile No of the Victim may be redacted form the F.I.R.Copy under Annexure 1 and Original F.I.R. copy may be kept in sealed cover
35	D-WP(C)/39265/2026	JNYANANANDA PANDA	2026-08-20	1. Synopsis and Date chart not page marked in Index. 2. Paragraph declaration not correct. 3. Name of Pet. in IA not mentioned.
36	D-BLAPL/24450/2026	AMIT KUMAR SAHU	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Annexure-5,6

				mentioned in Index not properly furnished in averment.
37	D-CONTC/38451/2026	MANOJ KUMAR MOHANTY	2026-08-20	i) Address of the deponent in affidavit not tally with cause title,ii) Page nos 10 to 12 not legible.
38	D-MACA/37080/2026	ADAM ALI KHAN	2026-08-20	Period of Delay 88 days
39	D-CONTC/38375/2026	ADV.	2026-08-20	1.,WPC case number not correctly furnished in page nos. 5 and 6.
40	D-ABLAPL/24616/2026	DEBASNAN DAS	2026-08-20	Reference certificate not properly furnished.
41	D-WP(C)/39158/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-BLAPL/24105/2026	ANIL KUMAR DALAI	2026-08-20	Pending Lower Court case wrongly mentioned as G.R.case No.599/2025 instead of S.T. case No.47/2026 in Synopsis, C.title, para-2 of the petition.
43	D-WP(C)/38893/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-WP(C)/39139/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
				31-As per standing order the details of victim/informant shall not be mentioned in the petition.
45	D-BLAPL/24426/2026	SAROJ KUMAR PADHI	2026-08-20	.Name and details of the Informant mentioned in para-2 of the petition be redacted. 2.Name and details of Informant/victim mentioned in para-6(a) to (j) at pg. 9-10, para-12 at pg. 10 AND pg. 11 of Annexure-1 be redacted. 3.Redacted copy of the same be filed.
46	D-ABLAPL/25070/2026	LAMBODOR ACHARI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Reference certificate not properly furnished
47	D-ABLAPL/24957/2026	HARI KRUSHNA PANIGRAHI	2026-08-20	.Subject Code incorrectly Mentioned
48	D-CONTC/37057/2026	SHASHI BHUSAN JENA	2026-08-20	1) Name of the deponent and signature mismatched in Affidavit
49	D-WP(C)/38301/2026	SUBHADUTTA ROUTRAY	2026-08-20	1. Synopsis and Date chart not page marked. 2. Ann.6 series marked at page 101 not correct. 3.Paragraph declaration in IA not correct.
50	D-ABLAPL/25103/2026	SUBHAM GHOSH	2026-08-20	Reference Certificate is not properly mentioned
51	D-CONTC/38454/2026	MANOJ KUMAR MOHANTY	2026-08-20	i) Address of the deponent in affidavit not tally with cause title.
52	D-ABLAPL/25104/2026	ROHIT RANJAN RAY	2026-08-20	1. The date of execution of Affidavit has not been mentioned
53	D-CONTC/38442/2026	MANOJ KUMAR MOHANTY	2026-08-20	i) Surname of the deponents father in sl. no. 2 of the affidavit not tally with sl. no.1

54	D-BLAPL/24433/2026	PULLIN MARTHA	2026-08-20	Pending Lower Court case wrongly mentioned before the District and Sessions Judge instead of Sessions Judge-cum-Spl. Judge.
55	D-BLAPL/24934/2026	AMULYA RATNA PANDA	2026-08-20	1. A. fee is deficient in Rejection order.
56	D-CONTC/37867/2026	ADV.	2026-08-20	For further S.R. after filing of cause title and order of the wp(c).
57	D-STREV/35645/2026	CHITTARANJAN DAS	2026-08-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-RPFAM/38296/2026	MAHESWAR MOHANTY	2026-08-20	Period of Delay 272 days, 2.Code not correct 3. good ground not furnished
59	D-ABLAPL/25075/2026	BIBHUTI KESHARI BISWAL	2026-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page no.6 Annex-1 not exhibited
60	D-WP(C)/39166/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-CMP/37933/2026	SURYA NARAYAN SATPATHY	2026-08-20	8-CAUSE TITLE NOT IN ORDER. 13-APPLICATION CONTAINS MORE THAN ONE PRAYER. This may be confined to one order arising out of one C.S only
62	D-BLAPL/24654/2026	SUJIT KUMAR SAHU	2026-08-20	1. Date has not been mentioned at the bottom of the petition,Synopsis and Date chart. 2. V.Nama is not properly stamped. 3. Affidavit has been made by the seal of Oath Commissioner,Dwaraka Courts,New Delhi.
63	D-BLAPL/24740/2026	BISWARANJAN MOHAPATRA	2026-08-20	1.The name and address of the Victim and her parent may be redacted from the petition and cause Title. 2. Vernacular certificate may be furnished. 3. The name and address of the Victim and her parent may be redacted from the F.I.R. copy.The original F.I.R copy may be kept in sealed cover. 4. In Annexure 2 wherever the name of the Victim and her parents name appear that should be kept in sealed cover
64	D-BLAPL/24462/2026	LAXMAN PRADHAN	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof.
65	D-WP(C)/38592/2026	PRABODHA CHANDRA NAYAK	2026-08-20	1. Date of proceeding not correctly furnished in para no.6

66	D-WP(C)/38294/2026	SUBHADUTTA ROUTRAY	2026-08-20	1. Ann.6 series marked at page 101 not correct.
67	D-MACA/37078/2026	ADAM ALI KHAN	2026-08-20	1.Period of Delay 200 days
68	D-CONTC/36137/2026	KRISHNA CHANDRA SAHU	2026-08-20	Nomenclature not correct in V.nama
69	D-CONTC/35896/2026	ADV.	2026-08-20	Put up for further SR after filing of copy of order dt.1.8.23 passed in contc.5223/22
70	D-WP(C)/39170/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Petition and Annexure not page marked in Index. 2. OHCBA Welfare Fund Rs.50 not paid
71	D-ABLAPL/25068/2026	ROHIT KUMAR SUNA	2026-08-20	FIR Copy of the Informant is partially readable
72	D-ABLAPL/24932/2026	KHUSBU PANIGRAHI	2026-08-20	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Name and details of Informant-cum-victim mentioned in para-6(a) to (j) at pg. 10-11, para-12 at pg. 12 AND pg. 14-15 of Annexure-1 be redacted. 4.Redacted copy of the same be filed. 5.Non-redacted copy of FIR be kept in closed envelop.
73	D-WP(C)/36914/2026	SRIKANTA KU. NATH	2026-08-20	1. Ann.5 not mentioned in Petition. 2. Ann. No. mentioned in para 7 not correct.
74	D-RSA/35813/2026	AJAYA KUMAR NANDA	2026-08-20	1. Period of Delay 01 day.I.A for condonation of delay not Filed. 2. C.Fee Payable be corrected.
75	D-WP(C)/39184/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-BLAPL/24873/2026	ALEKHA KUMAR SAHOO	2026-08-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) As per Notification dtd.05-12-2025 reference certificate not correctly furnished.ii) Name and address of the complaint and victim be redacted from annexure-1 and then filed. iii) Unredacted copy of annexure-1 be kept in sealed cover.For further S.R.
77	D-WP(C)/38902/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
78	D-CONTC/38455/2026	MANOJ KUMAR MOHANTY	2026-08-20	i) Annexure-2 not legible.

79	D-WP(C)/38258/2026	PRASANTA KUMAR SATAPATHY	2026-08-20	1. Page marking of Petition and Annexures not correct. Index be corrected accordingly. 2. IA not page marked. 3. Ann.3 not legible.
80	D-ABLAPL/25062/2026	ASIT KUMAR JENA	2026-08-20	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication Fee of Rs.1.10 on C.Copy of FIR has not been affixed 2.HBAW Fee of Rs. 50 has not been affixed
81	D-WP(C)/37388/2026	SUBRAT MISRA	2026-08-20	Defect Regarding nomenclature.
82	D-WP(C)/39259/2026	JNYANANANDA PANDA	2026-08-20	1. Page nos. 36 and 37 not properly Annexures exhibited.
83	D-BLAPL/24442/2026	DEBASHIS ROUTRAY	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof.
84	D-WP(C)/27550/2026	ASHUTOSH MOHAPATRA	2026-08-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not correct in petition as per index.Vnama not fillup correctly.Date not mentioned in annexure-10.
85	D-CMP/34881/2026	ACHYUTANANDA PATTANAIK	2026-08-20	Address of O.Ps No-1 to 4 and 6 not furnished in the Petition.
86	D-WP(C)/36974/2026	ALOK KUMAR MOHANTY	2026-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Fathers name of the petitioner not furnished both Affidavit.
87	D-WP(C)/39145/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-BLAPL/24900/2026	BIJAY KUMAR BEHERA	2026-08-20	) Annexure-2 not filed but mentioned in petition in para-4.ii) Criminal Antecedents of the petitioner not furnished in reference certificate.
89	D-CONTC/38445/2026	MANOJ KUMAR MOHANTY	2026-08-20	i) Wp(c) no. not correct in Reference certificate, para-1 of the petition.
90	D-CRLMC/23751/2026	RANJAN KUMAR NAYAK	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.14 in V.nama does not tally with cause title.2. Name of father of the deponent in affidavit (Sl.No.2) not furnished
91	D-ABLAPL/24916/2026	PRASANTA KUMAR SAHOO	2026-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				O.R. No. mentioned in petition not tally with Annexure-1.
92	D-WP(C)/37822/2026	PRATIK DASH	2026-08-20	1. Page no.34 not filed
93	D-ABLAPL/25058/2026	ANWAR HUSSEN	2026-08-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
94	D-ABLAPL/24922/2026	SABYASACHI MISHRA	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
95	D-WP(C)/38842/2026	GYANENDRA CHANDRA SWAIN	2026-08-20	1. Page no.43 not neat.
96	D-WP(C)/39142/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
97	D-BLAPL/24640/2026	PRAMOD KUMAR BOHIDAR	2026-08-20	1. Page No. 38 under Annexure 6 is not legible properly. 2. A. Fee is deficient on Annexure 2
98	D-CONTC/38329/2026	BRAJA KISHOR PANDA	2026-08-20	1. Name and Address of the opp. party not correctly furnished in v.nama.
99	D-WP(C)/38942/2026	BIJOY DASMOHAPATRA	2026-08-20	1. Paragraph declaration not correct.
100	D-ABLAPL/24903/2026	SURYAKANTA DWIBEDI	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Date of FIR not properly mentioned in para-2 of the petition. 4.Name and details of Informant-cum-victim mentioned in para-6(a) to (j) at pg. 9-10, para-12 at pg. 10 AND pg. 11-12 of Annexure-1 be redacted. 5.Redacted copy of the same be filed. 6.Non-redacted copy of FIR be kept in closed envelop.
101	D-CRLMC/25145/2026	DIBYA JYOTI SAHOO	2026-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Copy of Annexure-2 disclosing the name of Informant/Victim be kept in cover.
102	D-ABLAPL/24893/2026	BIBHUTI RANJAN MOHANTY	2026-08-20	i) Unredacted copy of annexure-1 be kept in sealed cover.
103	D-WP(C)/39060/2026	MANAS RANJAN KHATUA	2026-08-20	1. Page marking of Ann.4 not correct. one page not marked. 2. Name of Husband of Pet. in CT and V.nama not tally.
104	D-ABLAPL/25131/2026	PRADIPTA BEURA	2026-08-20	3-AUTHENTICATION FEE IS DEFICIENT. Authentic Fee of Rs. 1.10 has not been paid against the C.Copy
105	D-RSA/36355/2026	LAXMINARAYAN PATEL	2026-08-20	Question of Maintainability.
106	D-ABLAPL/24936/2026	PRAMOD KUMAR SAHOO	2026-08-20	Name of petitioner No.2 mentioned in C.title not tally with the signature put in V.nama.
107	D-ABLAPL/24851/2026	SAPAN KUMAR LENKA	2026-08-20	i) G.R. case no. mentioned in para-1 of the petition not tally with annexure-1.
108	D-CONTC/36128/2026	KRISHNA CHANDRA SAHU	2026-08-20	Nomenclature be corrected in v.nama
109	D-MACA/36785/2026	KAPILA CHARAN NAYAK	2026-08-20	1. Period of Delay 72 days 2. Court Fee Rs. 27,500/ payable, not paid
110	D-WP(C)/39055/2026	DILLIP KUMAR MOHAPATRA	2026-08-20	1. Age of the deponent in affidavit does not tally with cause title.
111	D-CONTC/36196/2026	ADV.	2026-08-20	wp(c) 10615 though pending shown as disp.of in top of cause title and reference certificate.
112	D-WP(C)/38201/2026	BHAGABAN BEHERA	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann. No. in para 15 and prayer not correct. 2. Paragraph declaration not correct. 3. Pet. No.2 not signed in V.nama.
113	D-WP(C)/38900/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D-BLAPL/24970/2026	PRASANTA KUMAR SATAPATHY	2026-08-20	1. Subject code is not correctly furnished in Cause Title. 2. Paragraphs in the petition is not properly serial numbered.So also not correctly mentioned in the Affidavit 3. In the prayer portion,ABLAPL application has been mentioned.
115	D-WP(C)/38899/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-CRLMC/24881/2026	JUGALA KISHORE PANDA	2026-08-20	Receipt Showing Serv.copy To Vigilance not Filed.
117	D-STREV/35653/2026	CHITTARANJAN DAS	2026-08-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-WP(C)/20200/2026	AMIYA KUMAR MOHANTY	2026-08-20	1-COURT FEE IS DEFICIENT.

				1.Subject Code incorrectly Mentioned 2. Rs.30/- to be paid.
119	D-ABLAPL/25024/2026	MANAS RANJAN KHATUA	2026-08-20	17-REFERENCE CERTIFICATE NOT FURNISHED.
120	D-STREV/35701/2026	CHITTARANJAN DAS	2026-08-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-WP(C)/39284/2026	JNYANANANDA PANDA	2026-08-20	1. Page nos. 36 and 37 not properly Annexures exhibited.
122	D-WP(C)/36409/2026	UMAKANTA MISHRA	2026-08-20	Date of annexure-19 not correct in Prayer.
123	D-BLAPL/24941/2026	AMULYA RATNA PANDA	2026-08-20	1. A. Fee is deficient on Rejection order.
124	D-ABLAPL/25053/2026	PABITRA KUMAR NAYAK	2026-08-20	Reference Certificate has not been maintained properly
125	D-CMP/38963/2026	JITENDRA KUMAR MISHRA (2)	2026-08-20	Age of Parties not correctly mentioned in Cause Title
126	D-ABLAPL/25050/2026	JAYAKRISHNA MOHAPATRA	2026-08-20	1. Reference certificate is not correctly furnished.
127	D-WP(C)/39197/2026	SUKANTA KUMAR DALAI	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of relation of the petitioner not furnished in the cause title and affidavit
128	D-WP(C)/39271/2026	JNYANANANDA PANDA	2026-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
129	D-BLAPL/24644/2026	BISWARANJAN SAGARIA	2026-08-20	1. Reference certificate is not correctly furnished.
130	D-CONTC/36106/2026	ADV.	2026-08-20	Period of Delay 842 days.limitation petition not filed. synopsis and date chart not properly placed in index.
131	D-ABLAPL/24961/2026	GYANENDRA CHANDRA SWAIN	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 4..Names In Capital Letters Of All The Signing Advocates Not Indicated

132	D-WP(C)/38892/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
133	D-MACA/36800/2026	SUBRAT SATPATHY	2026-08-20	Period of Delay 27 days 2.statutory deposit made, annex-1 not visible
134	D-ABLAPL/24962/2026	GOUTAM CHARAN ROUT	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
135	D-WP(C)/35538/2026	DIBYARANJAN BEHERA	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Serial number affidavit in the I.A not correctly mentioned.Serial no-6 affidavit in the I.A not correctly mentioned.
136	D-WP(C)/39264/2026	JNYANANANDA PANDA	2026-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
137	D-WP(C)/38788/2026	JAYASHREE ROUL	2026-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-WP(C)/38316/2026	SUBHADUTTA ROUTRAY	2026-08-20	1. Ann.6 series marked at page 101 not correct. 2. Paragraph declaration in IA not correct.
139	D-ABLAPL/25101/2026	RONALISHA PRADHAN	2026-08-20	1. Reference certificate not properly furnished
140	D-WP(C)/38897/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
141	D-ABLAPL/24608/2026	AMIT KUMAR SAHU	2026-08-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of victim/informant/relatives /address/school address to be redacted from ANNEXURE-1,PAGE-10 COLUMN-12 ,second line
142	D-ABLAPL/25087/2026	SMRUTI RANJAN ROUT	2026-08-20	1. Copy not served. 2. Page No. 8 is not legible properly
143	D-ABLAPL/25051/2026	JAYAKRISHNA MOHAPATRA	2026-08-20	1. Reference certificate is not correctly furnished. 2. Petitioner 1 is wrongly mentioned as petitioner No. 2 in the Declaration under Affidavit
144	D-CMP/38367/2026	CHANDRAKANTA NAYAK	2026-08-20	Status of parties not furnished.

145	D-CRLMC/23166/2026	SK. ZAFARULLA	2026-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.
146	D-WP(C)/39200/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
147	D-ABLAPL/25049/2026	JAYAKRISHNA MOHAPATRA	2026-08-20	1. Petition not correctly addressed to Honorable Court 2. Reference Certificate has not been properly maintained.
148	D-RSA/36314/2026	SASHIBHUSAN DAS	2026-08-20	1.D.C.Fee of Rs.2795/- to be Paid 2. C.Fee Payable be corrected.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
149	D-WP(C)/38896/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
150	D-WP(C)/39161/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D-ABLAPL/24709/2026	ASISH RANJAN SWAIN	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
152	D-CONTC/37044/2026	SHASHI BHUSAN JENA	2026-08-20	For further S.R. after filing of cause title of wp(c) no 25894/2024.
153	D-CRLMC/25139/2026	SATYANARAYAN MOHAPATRA	2026-08-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. One of the Provision of Law BNSS not correctly furnished in cause title.
154	D-WP(C)/39117/2026	SANGRAM JENA	2026-08-20	1. Page nos.19 21 22 and 23 not neat.
155	D-RSA/36294/2026	NIRANJAN SINGH (1)	2026-08-20	C.Fee Payable be corrected.
156	D-BLAPL/24378/2026	CHIRANJIB ROUT	2026-08-20	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
157	D-WP(C)/38160/2026	LALIT KUMAR MAHARANA	2026-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Page marking of Ann.10 in Index not correct.
158	D-ABLAPL/24853/2026	JAGADIP SAHOO	2026-08-20	i) Unredacted copy of annexure-2 be kept in sealed cover. For further S.R.
159	D-ABLAPL/24898/2026	SANTOSH SETHI	2026-08-20	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
160	D-WP(C)/39169/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
161	D-ABLAPL/24919/2026	PRASANTA KUMAR NANDA	2026-08-20	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
162	D-BLAPL/24869/2026	DEEPAK KU SAHOO	2026-08-20	) Name of the trial court not correctly mentioned in cause title and prayer of the petition.
163	D-BLAPL/22966/2026	MADAN SUNDAR BEHERA	2026-08-20	i)As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Relation of the deponent with Liyakat Khan not correctly mentioned in Affidavit.iii) Though CRLA 119/2010 is still pending before this Honorable court against the order of life imprisonment u/s 302 ipc, bail was granted vide courts order no.36 dtd18.06.2024.He has not surrender after expiry of parole period
164	D-ABLAPL/24069/2026	SWAGAT KUMAR SAHU	2026-08-20	) Unredacted copy of annexure-2 be filed.ii) Aadhar card of petitioner no. 2 be kept in sealed cover. For further S.R.
165	D-RSA/36178/2026	SOUMYA MISHRA	2026-08-20	1. Period of Delay 02 days.I.A for condonation of delay not Filed.
166	D-CONTC/36130/2026	ADV.	2026-08-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. HBMWS fee of Rs.50 not paid. 2. Nomenclature not correct in V.nama.
167	D-WP(C)/39204/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
168	D-WP(C)/39287/2026	JNYANANANDA PANDA	2026-08-20	1. Synopsis and Date chart not page marked in Index. 2. Name of Pet. in CT and Affidavit not tally with signature. 3. Paragraph declaration not correct.
169	D-ABLAPL/25074/2026	RAJENDRA KUMAR SAHU	2026-08-20	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. Paragraphs as mentioned in the Declaration part of the Affidavit is found incorrect
170	D-WP(C)/39164/2026	SUKANTA KUMAR DALAI	2026-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
171	D-ABLAPL/24720/2026	KHAGESWAR BEHERA	2026-08-20	1. Reference Certificate has not been properly maintained 2.Synopsis and Date and Events have not been alphabetically paginated
172	D-CMP/37935/2026	SURYA NARAYAN SATPATHY	2026-08-20	3-AUTHENTICATION FEE IS DEFICIENT. Defendant No-1 of the Trial Court not made party in the Petition
173	D-ABLAPL/21378/2026	JYOTIRMAYA SAHOO	2026-08-20	Mobile no.reflected annex.1 in page no.10.
174	D-RVWPET/39022/2026	ANJAN KUMAR BISWAL	2026-08-20	1.C. copy of impugned order filed without last page. 2. i) Page mark not properly. ii) Neat and legible copy of page no.31 60 61 64 67-68 84 86 103 112 131 are to be filed.iii) Page no. 93 not available. iv) Last page of c. copy of order not filed. v) Put up for SR after removal of defects.
175	D-WA/37596/2026	CHITTA RANJAN PATTNAIK	2026-08-20	i) Date of order wrongly mentioned in synopsis, cause title,Reference certificate ,Para no. 1. ii) Status of the parties not furnished.
176	D-WA/37823/2026	SANTILATA ROUT	2026-08-20	i) Synopsis and date chart not filed. ii) Status of the parties not furnished. iii) Good ground certificate not furnished. iv)Affidavits not in proper format. v) I.A. no. 2613/2026 not in proper format. vi) Appellant and respondent not furnished in cause title. Put up for SR after removal of defects.
177	D-CRLMC/24357/2026	PRASANTA KUMAR SATAPATHY	2026-08-20	1. Certified copy of Annex-1 not filed
178	D-CMP/38512/2026	SOUGAT DASH	2026-08-20	Age of parties not correctly furnished in C.T.
179	D-RSA/17335/2026	HRUDANANDA MOHAPATRA	2026-08-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 118 days.I.A for condonation of delay Not Filed.
180	D-WP(C)/39273/2026	JNYANANANDA PANDA	2026-08-20	1. Page nos. 36 and 37 not properly Annexures exhibited.